

IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No. 339/JR-CPC/2019.

Dated: 08/01/2020

From :

The Registrar General  
Delhi High Court,  
New Delhi

To

(On the website of Delhi High Court & District Courts)

**Subject: - Quotation for Purchase of One (01) UPS of 10 KVA with (minimum 30 minutes back up time) minimum 3 years warranty on UPS and 2 years for Batteries from OEM for Delhi Judicial Academy.**

Sir/Madam,

This court intends to purchase One (01) UPS of 10 KVA (**minimum 30 minutes back up time**) **with racks** for Delhi Judicial Academy with 3 years warranty on UPS and 2 years for Batteries (from OEM & certified by OEM) with the option to purchase one compatible SNMP Card (External). The minimum specifications prescribed by e-Committee, Supreme Court of India, of the required hardware is attached as 'Annexure-'A' and the Vendor(s) participating in the tender has/have to fill the column 'B' in 'Annexure-A' and submit with the quotation.

The authorized vendor(s) are requested to submit quotation(s) in a sealed envelope to the AOJ (IT/Sty.), Room No.6, Ground Floor, LCB-III, Delhi High Court on or before **31.01.2020 at 05.00 PM** clearly mentioning the technical details of the product being offered. The quotations should be addressed in the name of "The Registrar General, Delhi High Court, New Delhi" and the subject of this letter and due date be superscribed on the envelope.

**The quotation offer shall be submitted strictly in 'Annexure-'X' only.** The installation of the UPS shall be done by the vendor at site. The validity of rates should not be less than six months from the last date of submission of quotation. Quotation with less period of validity of rates shall be rejected. The quotation received after the due date shall be summarily rejected. The quotation should be of UPS and Batteries of reputed brands only. The vendor shall also submit a certificate to the effect that he has not been debarred/black-listed by any government/semi-government organization in India or abroad. (The format is enclosed as **Annexure-B**).

Delhi High Court reserves the right to modify/amend the quotation letter/terms & conditions at a later stage.

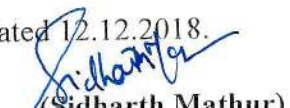
Yours Truly,

  
(Sidharth Mathur)

Joint Registrar (Judicial)/  
Central Project Coordinator (CPC)  
For Registrar General

CC to :-

1. Ld. District & Sessions Judge, (Headquarter), Tis Hazari Court, Delhi.54.
2. Mr. Zameem Ahmad Khan, Sr. System Analyst (IT) with a request to upload the letter on the website of Delhi High Court.
3. Sh.V.K. Bansal, Addl. Principal Judge, Family Courts (West)/ Chairman, Centralized Computer Committee, Room No.2, Ground Floor, Tis Hazari Court, Delhi with the request to upload the letter on the website of District Court.
4. All the Vendors who had participated in earlier tender no.198/JR-CPC/2018 dated 12.12.2018.

  
(Sidharth Mathur)  
Joint Registrar (Judicial)/  
CPC (Central Project Coordinator)

TECHNICAL SPECIFICATIONS 10 KVA UPS WITH 30 MINUTES BACKUP TIME

Annexure-A  
Fill the compliance of Column 'A' with Yes or No only

S.No.		'A'	'B'
1	POWER	10 KVA 10KVA / 8000W	
2	INPUT	Input System Rated Voltage Voltage Range Frequency Power Factor Voltage Range of Bypass	Single Phase & Earth Ground 230 V AC 120V to 300 V(D-50% load), 170V to 2BOV (100% load) 50/ 60 Hz +/- 5 Hz (Auto Sensing) > 0.99 @ Full Load 230 V AC ± 10 % (Adjustable)
3	OUTPUT	Output System Rated Voltage Power Factor Waveform Distortion Efficiency Normal Mode Frequency Battery Mode Frequency Inverter Overload Capacity Output Voltage Distortion	Single Phase & Earth Ground 220 / 230 / 240 V AC (+/-1%) 0.8 Sinewave <3% 85% 45 -55 Hz (adjustable) 50 Hz + 0.1 Hz 110% for 5 minutes / 150% or 5 second <3% for Linear Load, <6% for Non-Linear Load 0 ms (Normal mode to Battery mode), 5ms (Normal mode to 3 : 1
4	BATTERY	Transfer Time Crest Factor Batteries Voltage Charge Current Backup Time	24 V DC / 36 V DC / 72 V DC / 96 V DC / 192 V DC / 2A for Internal Batteries 6A Max (Adjustable) Dependent on the Capacity of Batteries (Long Backup Time) (Minimum 30 Minutes Backup) Charger to 90 % Battery Capacity in 3 Hours (Standard) RS232 + Dry Contact (DB9) + USB (Optional) SNMP Adaptor
5	COMMUNICATE & INTERFACE	Battery Charge Time Interface Port(s) Optional Cards LCD Display Audible Alarm Indicator	Information for load / Battery / Input / Output / Operating Mode Actively Audible Alarm for Utility Failed / Battery Low / Overload Condition Load Indication, Load on Battery, Low Battery, Mains On, Overload
6	ENVIRONMENTAL	EPO Noise Level Operating Temp. Storage Temp. Relative Humidity Operating Elevation	Yes <45dB @ 1 Meter / <50dB @ 1 Meter 0 - 40°C -20°C ~ 55°C 0 -95 % Humidity, Non - Condensing 2 .000 Meters
7	WARRANTY	MINIMUM 3 YEARS FOR UPS AND 2 YEARS FOR BATTERIES	
8	RACK	BATTERY RACK SHOULD BE PROVIDED WITH THE UPS	

(Battery should be certified by OEM)

Stamp & Signature

Date: \_\_\_\_\_

Tender Ref. No. \_\_\_\_\_

To

The Registrar General,  
High Court of Delhi,  
New Delhi

**Subject: - Declaration regarding clean track record of the firm/company/ proprietorship concern.**

Sir,

I hereby declare that my company/firm/proprietorship concern has not been debarred/black-listed by any Government/Semi Government Organization in India or abroad. I further certify that the competent authority in my company/firm/proprietorship concern has authorized me to make this declaration.

Yours sincerely,

Name: \_\_\_\_\_

Designation : \_\_\_\_\_

Company/Firm: \_\_\_\_\_

Proprietorship Concern : \_\_\_\_\_

Address: \_\_\_\_\_

Mobile No : \_\_\_\_\_

Email : \_\_\_\_\_

(Stamp & Signature)

**Annexure-'X'**

Sr. No.	Specific information to be filled in as under:	
	Particulars	Description/ offered Price/ Amount
1.	Brand of UPS offered	
2.	Price of one UPS without Tax	Rs.
3.	Tax rate on UPS Price	%
4.	Price of UPS incl. of Tax.	Rs.
5.	Warranty on UPS (From OEM)	Years :
6.	Brand of Battery offered	
7.	Numbers of Batteries required for one no. of 10 KVA UPS for minimum 30 minutes Backup.	Nos.
8.	Price of one Batteries without Tax	Rs.
9.	Tax rate on the Price of one Battery	%
10.	Warranty on Batteries (From OEM)	Years
11.	Price of total batteries (One set of batteries for One no. of 10 KVA UPS) inclusive of tax.	Rs.
12.	Price of one compatible SNMP Card (External Card) without Tax	Rs.
13.	Tax rate on SNMP Card	%
14.	Price of one compatible SNMP Card & (External Card) with Tax	Rs.
15.	Other Charges, if any	Rs.
<b>FINAL PRICE OF ONE UPS + BATTERIES INCLUSIVE OF TAXES.</b>		Rs.
<b>FINAL PRICE OF ONE UPS + BATTERIES AND ONE COMPATIBLE SNMP CARD (EXTERNAL) INCLUSIVE OF TAXES.</b>		Rs.

**Name and address of firm/ company with signature/ seal / stamp**